

(d) if so, the action taken on this representation ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : (a) and (b) The New Delhi Municipal Committee had started a Balghar at Chanakya puri for the children of the weaker sections of the Society. However, the same had to be closed down in 1978 because the results accruing from the project were not commensurate with the expenditure incurred. Besides, most of the guardians took their wards back home and the children too were not willing to stay away from their homes.

(c) and (d) The New Delhi Municipal Committee had received a letter from an Ex-Member of the Committee for re-opening of the Balghar. The matter was considered but it was not found possible to re-start the same in view of the reasons indicated above.

#### **Suspension of Railway Staff**

5508. SHRI BHEEKBHAI : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway Officers/Staff suspended during the years 1981-82, 1982-83 category-wise ;

(b) the seasons for such suspension ;

(c) the number of cases against whom no chargesheets have been served ; and

(d) the reasons for dilatory proceedings ;

THE MINISTER OF RAILWAYS SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

#### **Programme of Integrated Education for Visually Handicapped**

5509. SHRI MOHAN LAL PATEL : SHRI AMARSINH RATHAWA: Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government are considering to organise a programme of integrated education for the visually handicapped in the country ;

(b) if so, the details thereof ;

(c) the present system of education of the disabled persons ;

(d) whether Government are considering to open certain centres for teachers training programmes for integrated education of the disabled ;

(e) if so, the details thereof ; and

(f) details of assistance given to State Governments under the programme ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) Yes, Sir. Under the Centrally sponsored Scheme of Integrated Education of Disabled Children, the handicapped children of the following categories are taught along with the normal children in the ordinary schools, i.e., other than the Special schools:

1. The blind and the partially sighted.
2. The deaf and the partially hearing.
3. The orthopaedically handicapped and neurologically handicapped.
4. Children with multiple handicaps.

For this purpose certain resource facilities are given to the institutions/schools in terms of salary of teachers including special pay, setting up of a resource room, assessment room etc. etc., and certain incentives are given to the disabled children, e.g., allowances for books and stationery, equipment, conveyance, etc. etc. Under this scheme 100% expenditure is borne by the Central Government.

(c) The disabled children are at present taught in the special schools meant for handicapped children as well in the ordinary schools meant for normal children.

(d) and (e) Yes, Sir. The University Grants Commission on the request of the Government have selected the following six Universities/Colleges of Education for the training of teachers in Special Education including the Integrated Education for the Disabled :

1. Jamia Millia Islamia, New Delhi.
2. SNTD Women's University, Bombay.
3. Banaras Hindu University, Varanasi.
4. Utkal University, Cuttack.